

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-1138(ND)2018

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2019**

**NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print and Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

**Present for the Petitioner: Mr. Shailender Singh, Advocate for RP**  
**Mr. Ashok Kriplani, RP**

**Present for the Respondent: Mr. Ashok An and Mr. Pramod Jalan,**  
**Advocates for R-3**

**ORDER**

The Ex-Directors, Mr. Inderpal Singh and Ms. Manju Singh are present in person in compliance of the previous directions.

It is submitted that the proposal has been made to the COC for a settlement which is under active consideration. The COC is to meet within a week for considering the proposal. In view of the same, renotify this case on 25<sup>th</sup> July, 2019.

NBW's are directed to be kept in abeyance till further orders.

*Sd-*  
**(V. K. Subburaj)**  
**Member (T)**

*Sd-*  
**(Ina Malhotra)**  
**Member (J)**